

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

OA No.331/2022

IN THE MATTER OF:

Om Prakash

.....Applicant

Versus

State of Haryana & Ors.

.....Respondents

**List of documents relied upon by Municipal  
Corporation of Faridabad.**

1. Jamabandi for the year 1994-1995, 1999-2000 & 2004-05
2. Documents already filed on behalf of MCF alongwith reply & affidavits
3. Any other document with the permission of this Hon'ble Tribunal

  
Joint Commissioner (F)  
Municipal Corporation of Faridabad

Date: 04.05.2024  
Place: Faridabad

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**List of Witnesses on behalf of Municipal  
Corporation of Faridabad.**

1. Sh. VijayPal, Kanungo
2. Sh Jitender Kumar, Patwari
3. Any other witness with the permission of this Hon'ble Tribunal

  
Joint Commissioner (F)  
Municipal Corporation of Faridabad

Date: 04.05.2024

Place: Faridabad